

Counter filed by
R-1, 2 & 3.
For further orders.

AD
28.6.99 Bench

Order of 29.6.99

A copy of order
may be given to both
the counsels.

AC
30.6.99

Recd by
30.6.99
S. B. (J)

Order No. 3. Dated 12.05.99.

Four weeks time is allowed to
file Counter with copy to the
other side, posted to 29.06.99.

Copy 12.5.99.
Vice-Chairman
Member (J).

Or. No.4 dtd. 29.6.99

In this application the applicant has prayed for direction to Joint Secretary and Under Secretary, U.P.S.C. to despatch his Registration Number. By way of interim order a direction was issued to Res. 2 and 3 to dispose of the representation filed by the applicant within a week. The petitioner has filed M.A.352/99 in which he has submitted that he has already received his Registration Number along with admission certificate in order to appear the Civil Services Examination. In view of this the O.A. has become infructuous.

Heard Shri S. Behera, learned counsel for the petitioner and Shri S.B. Jena, learned Addl. Standing Counsel. In view of submissions made by the learned counsel for both sides, the O.A. is disposed of for having become infructuous.

S. B. Jena
VICE-CHAIRMAN

MEMBER (JUDICIAL)